

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

ORDER

No: 628/GS

Dated: 03.12.2020

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby effected:-

<u>District Judges:-</u>			
S. NO.	NAME OF THE OFFICER S/Shri	PRESENT POSTING	TRANSFERRED TO
1)	Naseer Ahmad Dar	1 st ADJ, Baramulla	PDJ, Anantnag
2)	R. S. Jasrotia	PDJ, Leh	PO, MACT Jammu
3)	Riyaz-ul-Haq	PDJ, Kargil	ADJ, Srinagar
4)	Deepak Sethi	CJM, Jammu	PDJ, Leh
5)	Sunil Sangra	CJM, Handwara	Fast Track Court, Budgam
6)	Ashraf Khan	CJM, Anantnag	1 st ADJ, Baramulla
7)	Mohammad Rafiq Chak	CJM, Udhampur	PDJ Kargil
<p>Note-(1):- Sh. R.S Jasrotia shall join before Registrar Judicial, Jammu wing of the High Court and shall remain attached there till the retirement of Sh. K.S Parihar, P.O MACT Jammu on 31.12.2020 or till his deputation is cleared by the Government whichever is later.</p>			
<u>Sub-Judges</u>			
S. NO.	NAME OF THE OFFICER S/Shri/Ms.	PRESENT POSTING	TRANSFERRED TO
1)	Javed Ahmad Geelani	Sub Judge, Vailoo	CJM, Handwara
2)	Ajay Kumar Gupta	CJM, Samba	CJM, Jammu
3)	Mohd. Ashraf Bhat	Sub Judge, Bijbehara	CJM, Pulwama
4)	Raja Mohd. Tasleem	CJM, Pulwama	CJM, Anantnag
5)	Bashir Ahmad Munshi	CJM, Leh	CJM, Udhampur
6)	Vinod Kumar	Sub Judge, Nowshera	CJM, Samba
7)	Spalzes Angmo	Secy. DLSA Leh	CJM, Leh
8)	Mansoor Ahmad Lone	CJM, Kargil	Sub Judge, Baramulla
9)	Mir Wajahat	Add. M.M (T), Srinagar.	Sub Judge, Bijbehara
10)	Adil Mushtaq	Munsiff, Magam	Special Mobile Magistrate, Anantnag
11)	Fozia Paul	3 rd Munsiff, Srinagar	Secretary, DLSA, Budgam

12)	Mehreen Mushtaq	Munsiff, Cherari Sharief	Secretary, DLSA, Kulgam
13)	Feroz Ahmad Khan	Munsiff, Handwara	Secretary, DLSA, Shopian
14)	Imran Hussain Wani	Munsiff, Ukhral	Secretary, DLSA, Kishtwar
15)	Preet Simran Kour	Munsiff, Jammu.	Special Mobile Magistrate, Udhampur.
16)	Fayaz Qureshi	Munsiff, Anantnag	Judge Small Causes, Srinagar
17)	Umesh Sharma	Munsiff, LRP, HC	Joint Registrar Inspection
18)	Sheikh Gowhar Hussain	Munsiff, Dooru	Special Mobile Magistrate, Pulwama.
19)	Jahangir Bakshi	DJMM (T), Sopore	Special Mobile Magistrate, Budgam.
20)	Tabassum	City Munsiff, Srinagar	Secretary, DLSA, Ganderbal
21)	Anjana Rajput	Munsiff, Sunderbani	Special Mobile Magistrate, Kathua
22)	Munish Kumar Manhas	Munsiff, Kishtwar	Special Mobile Magistrate, Bhaderwah
23)	Geeta Kumari	Munsiff, R. S. Pura	Sub Judge, Nowshera
24)	Surinder Kumar Thapa	Addl. M. M., R. S. Pura	Secretary, DLSA, Rajouri
25)	Raj Kumar	Munsiff, Mendhar	Special Mobile Magistrate, Rajouri
26)	Manzoor Hussain	Munsiff, Kangan	Sub Judge, Vailoo
27)	Sarfaraz Nawaz	Munsiff, Gool	Special Mobile Magistrate, Poonch
28)	Javed Rana	DJMM (T), Poonch	Special Mobile Magistrate, Trehgam
29)	Wajahat Hussain Qazmi	DJMM (T), Anantnag	Secretary, DLSA, Poonch
30)	Tsewang Phuntsog	Munsiff, Drass	CJM Kargil

Munsiffs

S. NO.	NAME OF THE OFFICER S/Shri/Ms.	PRESENT POSTING	TRANSFERRED TO
1)	Iqbal Ahmad Akhoun	Munsiff, Bandipora	Principal Magistrate, Juvenile Justice Board, Baramulla
2)	Phuntsog Angmo	Munsiff, Khaltsi	Principal Magistrate Juvenile Justice Board, Leh
3)	Riyaz Ahmad	Munsiff, DH Pora	Principal Magistrate Juvenile Justice Board, Rajouri
4)	Tabasum Qadir	Munsiff, Budgam	Principal Magistrate Juvenile Justice Board, Srinagar
5)	Rajeev Kumar	Munsiff, Mahore	Principal Magistrate Juvenile Justice Board, Doda



6)	Jyoti Bhagat	Addl. Munsiff, Samba	Principal Magistrate Juvenile Justice Board Jammu.
7)	Fida Hussain Nayek	Munsiff, Banihal	Principal Magistrate Juvenile Justice Board, Anantnag
8)	Sidhant Vaid	Munsiff, Bani	Munsiff, R. S. Pura
9)	Shabir Malik	Munsiff, Tanghar	Adll. Spl. M. M. Traffic, Srinagar
10)	Urvashi Raina	New Appointee	Munsiff, Jammu
11)	Anjeet Singh	-do-	Munsiff, Ukhral
12)	Suhasni Vasisatha	-do-	Addl. Spl. M.M, R. S. Pura
13)	Tarun Mahajan	-do-	Munsiff, Budhal
14)	Rohit Sharma	-do-	Munsiff, Gool
15)	Rashi Verma	-do-	Addl. Munsiff, Samba
16)	Shilpa Dogra	-do-	Munsiff, Sundarbani
17)	Neena Thakur	-do-	Addl. Spl. M. M. Doda
18)	Shayesta Nazir	-do-	3 rd Addl. Munsiff, Srinagar.
19)	Shahber Ayaz	-do-	District Mobile Magistrate (T), Anantnag
20)	Bazila Bashir	-do-	City Munsiff, Srinagar.
21)	Danishta Shafi	-do-	Munsiff, Magam.
22)	Himani Parihar	-do-	Addl. Spl. M. M. Ramban
23)	Shafiq Mushtaq Lone	-do-	District Mobile Magistrate (T), Sopore
24)	Fakhar-un-Nisa	-do-	Addl. Spl. M. M. Ganderbal
25)	Saloni Anand	-do-	Munsiff, Banihal
26)	Ahtzaz Ahmad	-do-	Munsiff, Bani
27)	Muneer Ahmad Bhat	-do-	Munsiff, Chandusa
28)	Cheena Sumbria	-do-	Addl. Spl. M. M. Thanamandi
29)	Farah Bashir	-do-	Munsiff, Cherari Sharief
30)	Uzma Amin	-do-	Munsiff, Budgam
31)	Raja Arshad Hamid	-do-	Addl. Spl. M. M. Awantipora
32)	Towfeel Ahmad Mir	-do-	Munsiff, Bandipora with addl. Charge of Munsiff Gurez
33)	Altaf Ahmad Mir	-do-	Munsiff, D. H. Pora
34)	Mahjabeen Akhter	-do-	Munsiff, Kishtwar
35)	Mahavir Singh	-do-	Munsiff, Mahore
36)	Arvind Manhas	-do-	Munsiff, Gandoh Bhalessa
37)	Kartar Singh	-do-	Munsiff, Kangan
38)	Karan Bijyal	-do-	Munsiff, Qazigund
39)	Bhanu Bhasin	-do-	District Mobile Magistrate (T), Poonch
40)	Lakshay Badyal	-do-	Munsiff, Dooru

41)	Man Mohan Kumar	-do-	Addl. Spl. M.M., Pahalgam
42)	Vishal Bharti	-do-	Addl. Spl. M.M, Kulgam
43)	Shazia Chowdhary	-do-	Munsiff, Mendhar
44)	Deldan Angmo	-do-	Munsiff, Drass.
45)	Arusa Chowdhary	-do-	Munsiff, Leave Reserve Post, High Court, Jammu.
46)	Adnan Manzoor	-do-	Munsiff, Handwara
47)	Mohd. Waseem Mirza	-do-	Munsiff, Tangdhar
48)	Mainaaz Qadir	-do-	Munsiff, Anantnag
Note-(2):- Sh. Wangial Tsering Munsiff, Sankoo shall hold the additional charge of JJB, Kargil.			

Note (3):- The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu till their deputation orders are received from the Government.

Note (4):- The transferee Judges are given joining time of ten days and they shall ensure that all matters pending for judgments or part heard, are completed and judgments/orders pronounced before moving.

Note (5):- The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer.

By Order.


(Jawad Ahmed)
Registrar General

No:18271-325/GS

Dated: 03.12.2020.

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Leh
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Rules, High Court of J&K, Jammu
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
8. Director J&K Judicial Academy, Jammu
9. All Principal District & Sessions Judges.
.....for information.
10. Concerned Judicial Officers, _____
11. Director Finance, High Court of J&K, Jammu.
..... for information and necessary compliance.
12. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
13. In-charge Statistical/Accounts Section, High Court of J&K Main Wing, Srinagar, for information and n/a.
14. Office file.


Registrar General